

C.P No. 24/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: Vectra Project Lighting Pvt. Ltd.
V/s.
Endo Lighting Accessories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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For the Petitioner

Mrs. Yasmin Bhausali Advocate

For the Respondents

Abhishek Jain Advocate
i/b MBC Counsels & Advocates.

ORDER

CP No.24/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 3.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)